that even the Western countries' maps do not show all our boundaries correctly, whether it is the USA, the UK, the USSR or any other country for that matter. None of the maps which have been published abroad during the last twenty years shows our boundaries correctly. It is not as if... (Interruption).

DR. BHAI MAHAVIR: That shows the impotency of our Government more than their callousness.

SHRI SURENDRA PAL SINGH: On all those occasions we took up this matter with the Governments as well as the commercial agencies which printed those maps. Now the fact of the matter is that we should realise that the boundaries of India are where we say they are, and not where they are depicted by foreign Governments. Our boundaries are sacred and inviolable. If we cannot convince those Governments to change their maps, I do not know what more we can do about it.

DR. BHAI MAHAVIR: My question was whether after the receipt of notice of this question they had made any effort to find out from the Polish authorities, and, if not, why not.

MR. CHAIRMAN: Mr. Minister, his question was whether after the receipt of the notice of this question you had made any effort to know...

SHRI SURENDRA PAL SINGH: As far as I know I do not think we have enquired.

DR. BHAI MAHAVIR: This is how seriously they take things.

श्री ना० कृ० शेजवलकर : क्या यह जवाब ठीक है ।

श्री सभापित : इस तरह से किसी दूसरे का वक्त नहीं लिया जा सकता है।

SHRI A. D. MANI: A point has been made by Dr. Bhai Mahavir that all the Communist countries are taking a uniform line regarding our territorial sovereignty over these areas. It is not a question of publication of maps. This is an indication of their foreign policy towards India. They do not accept our

legal validity and sovereignty over these disputed regions. Is it, therefore, an indication of the foreign policy of Poland towards India in respect of territorial sovereignty over these regions?

SHRI SURENDRA PAL SINGH: I do not think this wrong depiction in maps reflects the political stand-point of the countries concerned. As far as Russia is concerned, they have given us their assurance that it is a highly technical matter and will look into it and will rectify the mistake. It does not reflect the country's political stand-point on this issue.

MR. CHAIRMAN: Next question. Shri Mathur,

SHRI V. B. RAJU: Question No. 71 also may be taken up with Question No. 66.

MR. CHAIRMAN: Both may be taken up together. Shri Mathur.

आयातित कच्चे तेल के मूल्य

*66. श्री जगदीश प्रसाद मायुर : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि आयातित कच्चे तेल के मूल्यों में वृद्धि हो गई है; और
- (ख) यदि हां, तो क्या इन तेल कम्पनियों ने कच्चे तेल के मूल्य में वृद्धि करने के लिये सरकार की सहमति प्राप्त कर ली है ?

† [PRICES OF IMPORTED CRUDE

*66. SHRI JAGDISH PRASAD MATHUR: Will the Minister of PETRO-LEUM AND CHEMICALS/वेट्रोलियम और रसायन मंत्री be pleased to state:

- (a) whether it is a fact that the prices of imported crude have gone up;
- (b) if so, whether the oil companies have obtained approval from Gavernment for effecting increase in the prices of crude?]

^{†[]} English translation.

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS/पेट्रोलियम और रसायन मंत्रालय में उपमंत्री (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) The oil companies and suppliers informed the Government that as a sequel to the increase in tax as well as posted prices of all the crudes produced in the Gulf countries, prices would, as from February 14th 1971 be as under:—

(\$ per barrel)

(1) Burmah-Shell	1. 622	
(2) Caltex	1. 622	200
(3) Esso	1. 60	
(4) Cochin Refinery	1. 60	
(5) Madras Refinery	1.8066	

Government is provisionally permitting import of crude at these prices to maintain supplies for consumption. These prices have not, however, been approved and Government will continue to explore ways for securing reductions in these prices.

†[पेट्रोलियम और रसायन मंत्रालय में उपमंत्री (श्री दलबीर सिंह): (क) जी हां।

(ख) तेल कम्पनियों तथा प्रदायकों ने सरकार को सूचित किया है कि खाड़ी के देशों में उत्पादित होने वाले सभी अशोधित तेलों के कर और दर्ज किये गये मूल्यों में वृद्धि होने के परिणामस्वरूप 14 फरवरी, 1971 से मूल्य निम्न प्रकार होंगे:—

(\$ प्रति बैरल)

		\ "	
(1)	बर्मा-शैल		1.622
(2)	कालटैक्स		1.622
(3)	एस्सो		1.60

(4) कोचीन परिष्करणशाला 1.60

(5) मद्रास परिष्करणशाला 1.8066

खपत के लिये सप्लाई जारी रखने के लिये सरकार इन मूल्यों पर अशोधित तेल आयात करने की अस्थाई तौर पर इजाजत दे रही है। तथापि, इन मूल्यों का अनुमोदन नहीं किया गया है और सरकार इन मूल्यों में कमी कराने के उपायों की निरन्तर खोज करती रहेगी।]

INCREASE IN PRICE OF IMPORTED CRUDE

- *71. SHRI V. B. RAJU: Will the Minister of PETROLEUM AND CHEMICALS/ पेट्रोलियम और रसायन मंत्री be pleased to State:
- (a) whether Government have taken a decision on the demand of the crude suppliers for an increase in price of imported crude; and
 - (b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS/पेट्रोलियम और रसायन मंत्री (SHRI PRAKASHCHAND B. SETHI) : (a) Not yet.

(b) Does not arise.

श्री जगदीश प्रसाद माथुर: मंत्री महोदया ने कहा कि अभी तक तेल कम्पनियों को कीमत बढ़ाने की स्वीकृति नहीं दी है, लेकिन जो तेल के भाव बढ़ते हुए दिखाई दे रहे हैं, इस नाते से इन विदेशी कम्पनियों को कितना प्राफिट होता है और कितना पैसा ये अपने देश से बाहर भेजती हैं, क्या आप इनके सारे एकाउन्ट की जांच करेंगे, इसके पूर्व कि इनको दाम बढ़ ने की इजाजत दी जाय ?

SHRI PRAKASHCHAND B. SETHI: As far as price increase is concerned, as has been stated in the main body of the answer, government has not accepted this price increase. We are making provisional arrangement for provisional payment so that the supplies may not dwindle and as far as prices are concerned we are having further negotiations with the companies.

I would like to inform the honourable House that this price increase, as far as these companies are concerned, has come on account of an agreement between the OPEC countries including six countries in the gulf. It is a unilateral decision to raise the price of the

^{† []} Hindi translation.